

- (1) *A copy of the Sugar (Price Determination for 1991-92 Production) Order, 1991 (Hindi and English versions) published in Notification No. G.S.R. 667 (E) in Gazette of India dated the 7th November, 1991 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No.L.T.- 1049/91]*
- (2) A statement (Hindi and English versions) correcting the reply given on the 20th November, 1991 to Unstarred Question No. 16 by Shri K.V. Thanga Balu regarding targets fixed by F.C.I. for procurement of foodgrains . [Placed in Library See No. L.T.- 1050/91]

**Annual Reports and Reviews on the working of Development Council for Marine Meat and PoulT.ry Industries for 1989-90 and 1990-91 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMAGO): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Marina Meat and PoulT.ry Industries for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Marine, Meat and PoulT.ry Industries for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.[Placed in Library See No. L.T. 1051/91]

- (3) (i) *A copy of the Annual Report (Hindi and English versions) of the Development Council for Marine Meat and PoulT.ry Industries for the year 1990-91. [Placed in Library See No. L.T. 1052/91]*
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Marine, Meat and PoulT.ry Industries for the year 1990-91.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Cereal Foods, Dairy Products and other Processed Foods for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Cereal Foods, Dairy Products and other Processed Foods for the year 1989-90.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. L.T. 1053/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Cereal Foods Dairy Products and processed Foods for the year 1990-91. [Placed in Library See No. L.T. 1054/91]
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for

*Cereal Foods, Dairy Products and other Processed Foods for the year 1990-91.*

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1989-90.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1989-90.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library See No. L.T.- 1055/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1990-91. [Placed in Library See No. L.T. 1056/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1990-91. [Placed in Library See No L.T.-1057/91]

**Annual Report and Review on the working of Bureau of Indian standards for 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): On behalf of Shri Kamaluddin Ahmed, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards for the year 1990-91 along with Audited Accounts, under section 23 of the Bureau of the Indian Standards Act, 1986.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Bureau of Indian standards for the year 1990-91. [Placed in Library See No. L.T.1058/91]

**Notifications under All India Service Act, 1951, Review on the working and Annual Reports of Electronics Trade and Technology Development Corporation L.T.d, New Delhi for 1990-91 CMC L.T.d. New Delhi for 1990-91 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMAR-MANGALAM): On behalf of Shrimati Margaret Alva, I beg to lay on the Table—